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## **Declaration of Assets and Liabilities**

Year:2018-19

I, DR. DEOKINANDAN PRASAD Son/daughter/wife of SRI BALDEO PRASAD SINGH, aged 58 years, belonging to Bihar Health service and presently working as P.S. TO WHIP BIHAR ASSEMBLY, PATNA give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependents\*:

## A. Details of Movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name SMT. SHASHIKALA KUMARI (W)	Dep-1 Name Nil	Dep-2 Name Nil	Dep-3 Etc. Name Nil
(1)	Cash	Rs. 1,90,000/-	Rs. 1,85,000/-	Nil	Nil	Nil
(ii)	Deposits in Banks, Financial And Non-Banking Financial Companies	Rs. 6,50,000/-	Rs. 5,45,000/-	Nil	Nil	Nil
(111)	Bonds, Debentures and Shares in companies	Nil	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	(1) 3 LIC Policy (2) One HDFC Life Policy (3) One ICICI Policy	(1) 3 LIC Policy (2) One HDFC Life Policy (3) PPF Rs. 5,25,000/-	Nil .	Nil	Nil
(v)	Motor Vehicles (details of make etc.)	1. ALTO Maruti Mod-2011 2. Tata Tigor Mod-2017	Force-1 Mod-2014	Nil	Nil	Nil
(vi)	Jewelry (give details of weight and value)	60 gm gold Rs. 2,00,000/- Approx	100 gm gold Rs. 3,00,000/- approx 500 gm Silver Rs. 25,000/-	Nil	Nil	Nil
(vii)	Other assets, such as values of claims/interest	Nil	Nil	Nil	Nil	Nil

Note: Value of Bonds/shares/ Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Dependant here means a person substantially dependent on the income of the employee.

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Details of Immovable assets

te:- Properties in Joint ownership indication the extent of joint ownership will also

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šI. No.	Description	Self	Spouse Name (s)	Dep-1 Name	Dep-2 Name	Dep-3 Etc. Name
(i)	Agricultural Land -Locations (S) -Survey Number (S) -Extent (Total measurement) -Current market value	9 Kattha Mahmood Chowk, Sonpur, Chapra	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land -Locations (S) -Survey Number (S) -Extent (Total measurement) -Current market value	(1) 2 Kattha, Khajpura, Patna (2) 2 Kattha, New Bypass, Patna	02 Kattha Khemni Chak, Patna	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) -Locations (S) -Survey Number (S) -Extent (Total measurement) -Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses/Apartments, etcLocations (S) -Survey Number (S) -Extent (Total measurement) -Current market value	Two Flat At Patna	Nil	Nil	Nil	Nil
(v)	Others (such as interest in property)	Nil	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities/over douse to public financial institutions and government dues:-U

Description	Name & Address of Bank/Financial Institutions (s)/ Department (s)	amount outstanding as on 06.02.2019
(i) Loans from Banks	IDBI Bank Frazer Road, Patna	Rs. 50,00,000/-
(ii) Loans from financial Institutions	Nil	Nil
(iii) government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
(b) dues to departments dealing with supply of water	Nil	Nil
(c) dues to departments dealing with supply of electricity	Nil	Nil
	(ii) Loans from Banks  (iii) Loans from financial Institutions  (iii) government Dues: (a) dues to departments dealing with government accommodation  (b) dues to departments dealing with supply of water  (c) dues to departments dealing with supply of electricity	(ii) Loans from Banks (iii) Loans from financial Institutions (iii) Loans from financial Institutions (iii) government Dues: (a) dues to departments dealing with government accommodation (b) dues to departments dealing with supply of water (c) dues to departments dealing with supply of

	(d) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed. Give also Permanent Account Number (PAN)]	ASSESSMENT YEAR (2019-20) TAX PAID RS. 9,24,311/- PAN NO. AERPP6490A	Nil
	(ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax return field.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	1,000/-	Nil

## C. Personal Detail

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GPF/ CPF/ PRAN No.	:	BHR/BHS-7435	

Gender : M (M/F)

Date of Birth : 0 3 0 1 1 9 6 1 (DD/MM/YYYY)

Class/Group : B (A/B/C)

Cadre : BIHAR HEALTH SERVICE

(Full Name e.g. B.A.S- Bihar Administrative Service,

B.S.S- Bihar Secretariat Service etc.)

Home District : BANKA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature .....

Name of Employee: DR. DEOKINANDAN PRASAD

Place:- PATNA Designation:- P.S. TO WHIP BIHAR ASSEMBLY, PATNA

Date:- 07/02/2019 Department:- HEALTH

Note:- Please sign each page of the declaration. Asset declaration form must be in A4 size whitepaper with computer typed (single side) in prescribed format.

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